## दक्षिण अफ्रीका में कारावास की सजा पाने

<sup>1</sup> 751. श्री पढरीनाथ सीतारामजी पाटिल : क्या विदेश मंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दक्षिण अफीका में चार भारतीयों को हिसात्मक तरीकों से दक्षिण अफीका की सरकार को उखाड़ फेंकने के पड़यन्त्र के आरोपों में पांच वर्ष के कारावास की सजा दी गई है; और
- (ख) यदि हां, तो इन भारतीयों के बचाव की पैरवी अथवा सजा के विरुद्ध अपील में सहायता करने के लिये सरकार द्वारा क्या सहायता की जा रही है?

†[Indians sentenced to imprisonment in South Africa

751. SHRI P. S. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that four Indians have been sentenced to imprisonment for five years in South Africa on the charge of conspiracy to overthrow the South African Government through violent means; and
- (b) if so, what assistance is being provided by Government to arrange for the defence of these Indians or to help them in filing an appeal against the sentence?]

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह): (क) किसी भी भारतीय नागरिक के शामिल होने की जानकारी सरकार को नहीं है। उपलब्ध सूचना के अनुसार एक दक्षिण अफीकी न्यायालय ने आतंकवाद एवं साम्यवाद दमन अधिनियम के अधीन चार एशियाइयों को दण्डित किया है।

## (ख) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Government are not aware of any Indian nationals being involved. According to information available four Asians were convicted

by a South African Court under the Terrorism and Suppression of Communism Acts.

(b) Does not arise.]

THREAT BY FOREIGN OIL COMPANIES

- 752. SHRI SANDA NARAYANAPPA: Will the Minister of LABOUR AND REHABILITATION be pleased to seate:
- (a) whether Government's attention has been drawn to the reported threatening attitude of the foreign oil companies towards the managerial staff following the publication of the 32nd Report of the Committee of Petitions of the Rajya Sabha; and
- (b) if so, what steps Government propose to take to help these employees?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADIL-KAR): (a) and (b) The reference in the question is perhaps to the 33rd, and not to 32nd Report of the Committee of Petitions of the Rajya Sabha which deals with the petition of the Federation of Burmah Shell Management Staff Associations, India, Delhi. The Labour Ministry has not received anything to indicate any threatening attitude of the foreign oil companies towards their employees.

## PASSPORTS FOR BANGLADESH

753. SHRI SANAT KUMAR RAHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of passports for Bangladesh issued by Government up till now; and
- (b) the number of applications for passports for Bangladesh rejected?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Information is being collected.

## PRODUCTION OF ALUMINIUM

754. SHRI KRISHAN KANT:
SHRI CHANDRA SHEKHAR:
SHRI J. S. TILAK:
SHRI V. B. RAJU:
SHRI BRAHMANANDA PANDA:
SHRI GURMUKH SINGH MUSAFIR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) the present volume of production of Aluminium in the country;

<sup>†[ ]</sup>English translation.